



Hon'ble Mr. Justice M. Venugopal

1. Name – Justice M. Venugopal (Rtd.)
2. Education Qualification – B.A. (Eng. Litt.), ML
3. Date of Enrolment – 07/01/1981
4. Date of Entry into judicial service and other particulars– 15/02/1989
Directly recruited as Sub-Judge in Tamilnadu State Judicial Service at the age of 31 years & 8 months and functioned as such in different Stations till entry into the Cadre of District Judge on 05/06/1997.
Functioned as Presiding Officer, Labour Court, Madurai from June, 1997 to May, 1998. Additional District Judge cum – CJM Sivagangai from June, 1998 to April, 2000, Principal District Judge, Srivilliputtur, Virudhunagar, District from 03/05/2000 to 26/03/2003, Registrar (Judicial) High Court of Madras, From 27/03/2003 to 03/08/2006, Presiding Officer, Industrial Tribunal Chennai from 23/08/2006 to 06/11/2007.
5. Date of Appointment as Additional Judge of High Court of Madras- 12/11/07.
6. Date of Appointment as Permanent Judge of High Court of Madras-10/11/09.
7. Total experience – 30 years, 2 months & 5 days as Judge.
8. Experience as High Court Judge – 11&1/2 years.
9. (a) International Membership – Member, Common Wealth Magistrates & Judges' Association, London.
(b) Member – International Bar Association, United Kingdom.
10. Judicial Member, National Company Law Appellate Tribunal, Principal Bench, New Delhi from 23/10/2019 to 15/01/2021.
11. Judicial Member, National Company Law Appellate Tribunal, Chennai Bench, Chennai from 16/01/2021 to 10/09/2021.
12. Present Position – Acting Chairperson, National Company Law Appellate Tribunal, New Delhi w.e.f. 11/09/2021.